

**SCHEDULE II**  
**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)  
**FOR THE ATTENTION OF THE STAKEHOLDERS OF *Vintage Foods and Industries Limited***

1.	NAME OF CORPORATE DEBTOR	Vintage Foods and Industries Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	05/09/1984
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Roc-Bangalore
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	L01549KA1984PLC006339
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Plot No.21B, KIADB Industrial Area, Mysore Road Bangalore-74
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	20 <sup>th</sup> April 2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	15 <sup>th</sup> June 2020 (NCLT, Bengaluru order dated 15 <sup>th</sup> June 2020 received by liquidator on 19 <sup>th</sup> June 2020)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Pankaj Srivastava 5, 5th Cross, Navya Nagar, Jakkur, Bangalore 560064; email: <a href="mailto:psri@live.com">psri@live.com</a> ; Ph: 96061 00239 IBBI/IPA-001/IP-P00245 /2017-18/10474. <b>Claims via email to be submitted to</b> <a href="mailto:claims.vintage@gmail.com">claims.vintage@gmail.com</a>
9.	LAST DATE FOR SUBMISSION OF CLAIMS	20 <sup>th</sup> July 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bengaluru Bench has ordered the commencement of liquidation of the Vintage Foods and Industries Limited on 15<sup>th</sup> June 2020

The stakeholders of Vintage Foods and Industries Limited are hereby called upon to submit a proof of their claims, on or before 20<sup>th</sup> July 2020, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

  
Pankaj Srivastava



Date:19/06/2020

Place: Bengaluru

IBBI/IPA-001/IP-P00245 /2017-18/10474  
Liquidator for Vintage Foods and Industries Limited